## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 40/(GOA)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.10.2016

NAME OF THE PARTIES:

Mr. Manodzh Nagil

V/s.

M/s. Rococco Resorts (Goa) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 C V Dharkar PES

Nondial Backer PES

(A-140RS)

## <u>Order</u>

## CP. No. 40/397-398/CLB/MB/GOA/2013

For the parties have agreed to have settlement, list this matter for hearing on 19.10.2016.

sd/-

B.S.V. PRAKAŠH KUMAR Member (Iudicial)

sd/-

V. NALLASENAPATHY

Member (Technical)

## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 40/(GOA)/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.09.2016

NAME OF THE PARTIES:

Mr. Manodzh Nagil

V/s.

M/s. Rococco Resorts (Goa) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

Nandlad Surva PCS

LUDlander CA Jos

Petitini

Advocate & Cellulands

All anvorehi

Order CP No. 40/397-398/CLB/MB/ GOA /2013

At request of the parties, list this matter for hearing on 06.10.2016.

B.S.V. PRAKASH KUMAR

Member (Judicial)

V. NALLASENAPATHY Member (Technical

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